

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1221(KB)2018
IA(I.B.C)/402(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	S. SEN AND SONS VS VSP UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Mr. Shaunak Mitra, Adv.] For the Petitioners
Mr. Nirunj Berlia, Adv.]

ORDER

1. Ld. Counsel for the petitioners present.
2. IA(I.B.C)/402(KB)2022
 - a. Post this IA for arguments on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**